

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-06-2022

Date : 09.06.2022										
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applic ant	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Sea t
1	40574/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
2	40575/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
3	40576/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
4	40577/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
5	40578/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
6	40579/2 022	09.06.20 22	WPC (OAC) - 1207/20 19	SURESH KU. PANDA	GENE RAL		Order Dtd. 2022-02-09			(Se at No-)
7	40580/2 022	09.06.20 22	WPCRL- 66/2022	PRADEEP KUMAR DAS	C.O.	COU RT NO. 5	Order Dtd. 2022-06-07			(Se at No-)
8	40581/2 022	09.06.20 22	WP (C) - 14033/2 022	P. K. MISHRA	C.O.	COU RT NO. 5	Order Dtd. 2022-06-07			(Se at No-)
9	40582/2 022	09.06.20 22	ABLAPL- 15110/2 020	G R PATRA	GENE RAL		Order Dtd. 2021-03-08		CRIMI NAL MISC- 1	(Se at No- 7)

10	40583/2022	09.06.2022	ABLAPL-4685/2022	S K PAL	GENERAL		Order Dtd. 2022-05-24			(Seat No-7)
11	40584/2022	09.06.2022	WP (C) - 14273/2022	RABI SAMAL	C.O.	COURT NO. 5	Order Dtd. 2022-06-07			(Seat No-7)
12	40585/2022	09.06.2022	WP (C) - 14341/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
13	40586/2022	09.06.2022	WP (C) - 14384/2022	R. R. DAS	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
14	40587/2022	09.06.2022	WP (C) - 24749/2021	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2021-06-07			(Seat No-7)
15	40588/2022	09.06.2022	WP (C) - 14132/2022	A. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
16	40589/2022	09.06.2022	WP (C) - 14305/2022	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
17	40590/2022	09.06.2022	WP (C) - 14299/2022	R. K. MAHABHOI	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
18	40591/2022	09.06.2022	WP (C) - 14302/2022	J. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
19	40592/2022	09.06.2022	WP (C) - 14147/2022	R. K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
20	40593/2022	09.06.2022	WP (C) - 14308/2022	D. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-06-07			(Seat No-7)
21	40594/2022	09.06.2022	WP (C) - 14258/2022	B K SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-06-07		WRIT BRANCH-5	(Seat No-21)
22	40595/2022	09.06.2022	OJC-14030/2001	K CHATTERJEE	GENERAL		Order Dtd. 2001-10-19 Petition, Ann		WRIT BRANCH-8	(Seat No-)

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23	40596/2022	09.06.2022	CRLA-44/2022	J. C. BARAL	C.O.	COURT NO. 6	Order Dtd. 2022-06-07		CRIMINAL APPEAL	(Seat No-3)
24	40597/2022	09.06.2022	ABLAPL-5235/2022	SAPAN KUMAR LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-06-07		CRIMINAL MISC-2	(Seat No-17)
25	40598/2022	09.06.2022	ABLAPL-5229/2022	B.S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-06-07			(Seat No-17)
26	40599/2022	09.06.2022	ABLAPL-5228/2022	B.S.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-06-07			(Seat No-17)

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